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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **ITA 577/2024**
TIGER 4 INDIA LTD

.....Appellant

Through: Mr Ved Jain, Mr Nishay Kantoor, Ms
Sonia Dodeja Mr Govind Gupta and
Mr Divyansh, Advocates.

versus

**ASSISTANT COMMISSIONER OF INCOME TAX,
CIRCLE 25(2), NEW DELHI & ORS.**

.....Respondents

Through: Mr Sunil Aggarwal, SSC, Mr
Shivansh B Pandya, Mr Viplav
Acharya, JSCs and Mr Utkarsh
Tiwari, Advocate.

CORAM:
HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

ORDER

% **20.12.2024**

CM APPL. 74977/2024(Delay condonation)

1. For the reasons stated in the application, the delay of 140 days in refiling the appeal stands condoned.
2. The application stands disposed of.

CM APPL. 74976/2024(Exemption)

3. Exemption is allowed, subject to all just exceptions.
4. The application stands disposed of.

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5. Issue notice.



6. Mr Aggarwal, the learned counsel for the Revenue accepts notice.
7. This court is informed that the connected petition being ITA No.576/2024 is now listed on 20.01.2025.
8. In the meanwhile, the counter affidavit, if any, be filed within the period of two weeks from date. Rejoinder thereto, if any, be also filed before the next date of hearing.
9. List on 20.01.2025.

VIBHU BAKHRU, ACJ

TUSHAR RAO GEDELA, J

DECEMBER 20, 2024

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Click here to check corrigendum, if any